

पाकिस्तान को अमरीकी शस्त्रों की
पुनः सप्लाई

529. श्री कमला मिश्र 'सधुकर' :

श्री बीरेन एंगती :

श्री बी० के० दास चौधरी :

श्री नरेन्द्र सिंह :

क्या विदेश मंत्री यह बताने की दृष्टि
करेंगे कि :

(क) क्या सरकार को इस बात की
ज्ञानकारी है कि पाकिस्तान अमरीका से शस्त्र
तथा गोलाबारूद पुनः प्राप्त करने जा रहा
है ;

(ख) क्या सरकार ने अमरीका के उक्त
रुख पर अपना कोई विरोध व्यक्त किया है ,
और

(ग) यदि हा, तो इस पर अमरीका की
क्या प्रतिक्रिया है ?

विदेश मंत्रालय में उपमंत्री (श्री
बिपिनपाल दास) : (क) भारत सरकार
ने पाकिस्तान द्वारा अमरीका से शस्त्रसूत्र
प्राप्त करने के प्रयासों की अखबारी खबरे
देखी है ।

(ख) शस्त्रास्त्रों के दिये जाने से उप-
महाद्वीप में सामान्यीकरण की प्रक्रिया पर जो
उनटा असर पड़ेगा उसकी और सरकार ने
अमरीकी सरकार का ध्यान अकृष्ट किया है ।

(ग) अमरीकी सरकार ने कहा है कि वह
उपमहाद्वीप में शस्त्रास्त्रों की होड़ में साझीदार
नहीं बनेगा ।

Unearthing of Spurious Drugs Racket by Gujarat Drug Control Department

530. SHRI K. M. MADHUKAR:
Will the Minister of HEALTH AND
FAMILY PLANNING be pleased to
refer to the reply given to Unstarred
Question No. 3153 on the 22nd Aug.
1974 regarding Unearthing of spurious
Drugs racket by Gujarat Drug Con-
trol Department and state;

(a) the action taken against those
gulty people;

(b) whether during these two
months any State Drug Control
Department has unearthed any spu-
rious drugs; and

(c) if so, the facts thereof?

THE DEPT. MINISTER IN THE
MINISTRY OF HEALTH AND
FAMILY PLANNING: (SHRI A. K.
M. ISHAQUE): (a). In all, complaints
against six persons have been filed in
the Court of Law.

(b) Yes.

(c) One case was detected during
September to November, 1974, in
Maharashtra. 6 persons were arre-
sted. The case is under investigation
by the Police. Necessary complaints
would be filed in the Court of Law
under the Drugs and Cosmetics Act,
1940. as soon as the police investiga-
tions are complete.

The information from the remain-
ing States is being collected and will
be laid on the Table of the Sabha.

Influx into India of Famines Stricken People From Bangladesh

531 SHRI N. E. HORO.
SHRI G. Y. KRISHNAN
SHRI M. S. PURTY:
SHRI D. B. CHANDRA
GOWDA:
SHRI GAJADHAR MAJHI
SARDAR SWARAN SINGH
SOKHI:
SHRI VARKEY GEORGE.

Will the Minister of EXTERNAL
AFFAIRS be pleased to state:

(a) whether India had recently
lodged a complaint with Dacca
against the influx into India of a
large number of famine and flood-
stricken people from Bangladesh with
the help of exit permits issued by the
District Authorities;

(b) whether these permits were
not valid as the District Authorities